

NOTIFICATION

The High Court of Karnataka hereby declares that the following Civil Judges (2016 Batch), appointed vide Government Notification No.LAW 06 LAC 2016 dated 28.05.2016, 06.03.2017 and 26.09.2017 and assumed charge as Civil Judge on 15.06.2016, 20.06.2016, 27.03.2017, 07.11.2017, respectively have satisfactorily completed their period of probation on the afternoon of the dates mentioned against their names at Column No.3.

Sl. No.	Name of the Officer Sri. / Smt.	Date on which the period of probation is declared to have been completed
1	2	3
1.	Santhosh M.S.	14.06.2018
2.	Vivek Gramopadhye	14.06.2018
3.	Gayathri S Kate	14.06.2018
4.	Girish Chatni	14.06.2018
5.	Vishwanath Channabasappa Gowdar	14.06.2018
6.	Namrata Rao K.S.	14.06.2018
7.	Santhosh Kumar P.S.	14.06.2018
8.	Shambhulingayya Mudimath	14.06.2018
9.	Ganapati Bhat	14.06.2018
10.	Yathisha R.	14.06.2018
11.	Anjali Sharma V.S.	14.06.2018
12.	Aalok A.N.	14.06.2018
13.	Shrikanth Ravindra	14.06.2018
14.	Prakriti Kalyanpur	18.06.2018
15.	Vinayak Mayannavar	26.03.2019
16.	Sandeep S Reddy	14.06.2018
17.	Abdul Saleem	14.06.2018
18.	Yogesha J.	14.06.2018
19.	Deepa K.R.	14.06.2018
20.	Kanchi Mayanna Goutam	14.06.2018
21.	Chidanand Badiger	14.06.2018

1	2	3
22.	Ashwini Kore	14.06.2018
23.	Mohammed Yunus Athani	14.06.2018
24.	Veeresh Kumar C.K.	14.06.2018
25.	Gangavva Ayatti	14.06.2018
26.	Giri Gowda B.	14.06.2018
27.	Vijaykumar S Hiremath	14.06.2018
28.	Chinmayee R.H.	14.06.2018
29.	Shreyansh Doddamani	14.06.2018
30.	Vijayakumar Bagade	14.06.2018
31.	Sandeesh T.L.	14.06.2018
32.	Mohanagowda M.E.	14.06.2018
33.	Narendra B.R.	26.03.2019
34.	Mamatha Shivapuji	14.06.2018
35.	H.P. Mohan Kumar	14.06.2018
36.	Vidyalaxmi Bhat	14.06.2018
37.	Sanjeevkumar S Hindoddi	06.11.2019
38.	Aravindra B.C.	14.06.2018
39.	Thimmaiah G.	14.06.2018
40.	Nasrat Mukhtar Ahmed Khan	14.06.2018
41.	Manjunatha R.	14.06.2018
42.	Appasab Naik	14.06.2018
43.	Chetana S.F.	26.03.2019
44.	Sharmila Kamath K.	14.06.2018
45.	Sharath Chandra N.	14.06.2018
46.	Mohammed Roshan Sha	14.06.2018
47.	Keshavamurthy B.	14.06.2018
48.	Babu N.	14.06.2018
49.	Manu B.K.	14.06.2018
50.	Raghavendra Upadhye	14.06.2018
51.	Raghurama N.S.	14.06.2018
52.	Sunil Shantappa Talawar	14.06.2018
53.	Sameer Kolli	14.06.2018
54.	Manjunatha R.	26.03.2019
55.	Ajit Devaramani	26.03.2019
56.	Chandrashekhar Banakar	14.06.2018
57.	Tejaswini K.M.	14.06.2018
58.	Maruthi K.	14.06.2018
59.	Raghunatha Gowda K.T.	14.06.2018
60.	Devaraj Y.H.	26.03.2019
61.	Shyla S.M.	14.06.2018
62.	Prathibha D.S.	25.10.2018

1	2	3
63.	Mahendra M.	14.06.2018
64.	Gowda Jagadeesha Rudre	14.06.2018
65.	Jagadeesh Biserotti	14.06.2018
66.	Krupaa C.L.	26.07.2018
67.	Manjunath Prabhakara Panaghanti	14.06.2018
68.	Sandesh V Bhandary	26.03.2019
69.	Shrishail Bhimashen Bagadi	14.06.2018
70.	Basavaraj Sanadi	14.06.2018
71.	Kishor Kumar M.	14.06.2018
72.	Praveen R.J.S.	14.06.2018
73.	Bharath Yogeesh Karagudari	14.06.2018
74.	Koteppa Kamble	26.03.2019
75.	Narasimhamurthy M.	14.06.2018
76.	Mohan Sadashiv Pol	26.03.2019
77.	Abdul Rahiman A Mulla	14.06.2018
78.	Shivakumar R.	14.06.2018
79.	Asha K.S.	14.06.2018
80.	Pavithra R.	14.06.2018
81.	Anandappa M.	26.03.2019
82.	Kavya B.H.	14.06.2018
83.	Rashmi H.B.	26.03.2019
84.	Deepa	26.03.2019
85.	Manu Patel B.Y.	14.06.2018
86.	Rajshekhar Tilaganji	14.06.2018
87.	Mahadev Kanatti	26.03.2019
88.	Lokesha C.N.	14.06.2018
89.	Geetha Kumbar K.B.	14.06.2018
90.	Kannika M.S.	14.06.2018
91.	Shrishylaja H.V.	14.06.2018
92.	Malleshi Parashuram Mohite	14.06.2018
93.	Hajihusensab Yadawadi	14.06.2018
94.	Sudeer	26.03.2019
95.	Shyam Prakash	14.06.2018
96.	Rangaswamy J.	14.06.2018
97.	Premkumar	14.06.2018
98.	Ishwar Musalmari	14.06.2018
99.	Keshava K.	14.06.2018
100.	Prashant Badawadagi	14.06.2018
101.	Suresh Annappa Savadi	14.06.2018
102.	Balasaheb Wadavade	14.06.2018
103.	Mahantesh Bhusagol	14.06.2018
104.	Dhanesh Mugali	14.06.2018

1	2	3
105.	Kishan B Madalagi	26.03.2019
106.	Chandrashekhar Yallappa Talawar	14.06.2018
107.	Deepa V.	14.06.2018
108.	Thendrall K.	14.06.2018
109.	Bennikal Sumalatha	14.06.2018
110.	Nirmala S.	14.06.2018
111.	Ravikumar K.	14.06.2018
112.	D. Ramesh	14.06.2018
113.	Devaraju H.R.	14.06.2018
114.	Anitha O.A.	14.06.2018
115.	Nirmala M.C.	14.06.2018
116.	Vinod Balnaik	14.06.2018
117.	Shridevi Darbare	17.06.2018
118.	Ashappa	14.06.2018
119.	Fakirawwa Kelageri	26.03.2019
120.	Lakshmi M.V.	26.03.2019
121.	Mala C.	14.06.2018
122.	Subhaschandra Rathod	14.06.2018
123.	Siddarama S.	17.06.2018
124.	Krishna Murthy N.	14.06.2018
125.	Sandesha K.	14.06.2018
126.	Anil Shekhanavar	14.06.2018
127.	Priyanka T.K.	14.06.2018
128.	Shantamma Mallikarjunagouda P.	14.06.2018
129.	Deshmukh Shivakumar	14.06.2018
130.	Shobha	14.06.2018

BY ORDER OF THE HIGH COURT,
Sd/-
(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To:

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2. All the Prl. District & Sessions Judges in the State – with a request to serve a copy of this Notification to the officer/s concerned, if any.
3. The Officers concerned – through their respective Unit Heads.
4. The Registrar General/ Registrar (Statistics and Review)/Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Protocol and Hospitality)/ Registrar (Computers) and Secretary to Hon'ble the Acting Chief Justice.
5. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.
6. The Central Project Co-ordinator of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
9. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
10. The Director, Karnataka Judicial Academy, Bengaluru - with a request to serve a copy of this Notification to the officer/s concerned.
11. The Registrar, Karnataka Lokayuktha, Bengaluru - with a request to serve a copy of this Notification to the officer/s concerned.
12. The Member Secretary, KSLSA, Bengaluru - with a request to serve a copy of this Notification to the officer/s concerned.
13. The Chief Metropolitan Magistrate, Bengaluru - with a request to serve a copy of this Notification to the officer/s concerned.
14. The Accountant General (A & E) in Karnataka, Bengaluru.
15. The Section Officers of GOB-II/R & SB/HCL/HCB/DJA-I, II & III/HVC Branch.
16. Office Copy.